

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 4508

TO BE ANSWERED ON MARCH 29, 2017

FUNDING FOR PROJECTS

No. 4508 SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether only 20 per cent funds for Smart City Mission and 32 to 50 per cent funds for Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is being provided by the Union Government and if so, the details thereof;
- (b) the manner in which States are arranging the funds to provide for the above projects in their States; and
- (c) the details of the progress of these projects in various States?

ANSWER

THE MINISTER OF STATE IN THE O.
MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

- (a)& (b): The Government of India contribution to Smart Cities is Rs. 500 crore. An equal amount, on a matching basis, will be contributed by States/Urban Local Bodies (ULBs). The balance funds, as required, are expected to be mobilized

from States/ULBs own resources from collection of user fees, beneficiary charges and impact fees, land monetization, debt; leverage borrowings from financial institutions, including bilateral and multilateral institutions, both domestic and external sources; private sector through PPPs; Convergence with other Missions, etc.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the funding pattern for Centre and State is as under.

Sl. No	Category	Level of Central Funding (of project cost)	State funding
1	States (Except North East): i. Cities with million plus population* ii. Cities up to one million population	i. 1/3 rd ii. 50%	i. 2/3 rd ii. 50%
2	North East States and three Himalayan States (Uttarakhand, Himachal Pradesh and Jammu & Kashmir)	90%	10%
3	All Union Territories	100%	nil

*In case of development of green spaces and parks, it is 50% of the project cost irrespective of population of cities in States.

The Mission Guidelines also mandate the States to provide at least 20% funding to the projects. The residual funding is to be met by the ULBs through their own funds.

(c): So far, under Smart Cities Mission, 20 cities selected in Round 1, have identified 642 projects amounting to Rs. 25,935.02 crore. Out of this, 23 projects (worth Rs. 304.97 crore) have been completed, works in 65 projects (worth Rs. 2,736.90 crore) have been started, Request for Proposals (RfPs) for 79 projects (Rs. 6,351.39 crore) has been issued and remaining 475 projects (worth Rs. 16,541.76 crore) are at pre-tendering stage or feasibility study stage.

Under AMRUT, the Centre approves the State Annual Action Plans (SAAPs) submitted by the States. The State Government's concerned have been empowered to select individual projects to be taken up, prepare, appraise and approve the Detailed Project Reports (DPRs) and thereafter, implement the projects. The details of fund approval and released is annexed.

Annexure-I referred to in Part (c) of the reply to Rajya Sabha Unstarred Question No. 4508 to be answered on 29.03.2017

Fund release under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Rs. in crore)

Sl. No.	State/UTs	Total size of SAAP approved		3 rd and final SAAP	Central Assistance		Central Assistance release	
		2015-16	2016-17		2015-16	2016-17	2015-16	2016-17
1	Andhra Pradesh	662.86	877.05	1350.26	300.41	351.6	60.08	70.32
2	A & N Islands	3.18	3.6		3.18	3.6	0.64	0.72
3	Arunachal Pradesh	40.94	46.68		36.84	42.00	7.37	8.40
4	Assam	188.16	218.67		169.34	196.8	33.87	39.36
5	Bihar	664.20	775.2		332.10	387.6	66.42	77.52
6	Chandigarh	15.04	18	21.05	15.04	18	3.01	3.6
7	Chhattisgarh	573.40	740.38	879.00	276.47	308.58	55.29	61.72
8	Dadra & Nagar Haveli	3.41	3.6		3.41	3.6	0.68	0.72
9	Daman & Diu	4.56	5.75		4.56	5.75	0.91	1.15
10	Delhi	223.07	265.73		223.07	265.73	44.61	53.14
11	Goa	59.44	69.6		29.71	34.8	5.94	6.96
12	Gujarat	1204.42	1401	2279	564.30	599.18	112.86	119.84
13	Haryana	438.02	525.4		219.01	254.4	43.80	50.88
14	Himachal Pradesh	88.23	101.33	114.96	79.41	91.2	15.88	18.24
15	Jammu & Kashmir	171.00	197.33	224.72	153.87	177.6	30.77	35.52
16	Jharkhand	313.36	376.8		137.95	165.81	27.59	33.16
17	Karnataka	1258.54	1624.72	2069.61	592.29	771.6	118.46	154.32
18	Kerala	587.48	796.06		287.98	386.4	57.60	77.28
19	Lakshadweep	0.68	1.2		0.68	1.2	0.14	0.24
20	Madhya Pradesh	1655.81	2050.9	2493.95	672.03	862.8	134.41	172.56
21	Maharashtra	1989.41	2489.91	3280.00	914.92	1176	182.98	235.2
22	Manipur	51.43	60		46.29	54	9.26	10.8
23	Meghalaya	22.81	26.67		20.53	24	4.11	4.8
24	Mizoram	40.56	46.67	53.02	36.50	42	7.30	8.4
25	Nagaland	34.98	40		31.48	36	6.29	7.2
26	Odisha	461.30	530.4	607.26	228.14	265.2	45.63	53.04
27	Puducherry	18.97	21.6		18.97	21.6	3.79	4.32
28	Punjab	709.66	857.02		318.86	400.8	63.77	80.16
29	Rajasthan	919.00	1072.8	1232.14	459.50	526.11	91.90	105.22
30	Sikkim	13.43	13.33		12.09	12.00	2.42	2.40
31	Tamil Nadu	3249.23	3834.49		1372.41	1582.8	274.48	316.56
32	Telangana	408.51	554.77		204.25	277.2	40.85	55.44
33	Tripura	36.62	49.33		32.96	44.4	6.59	8.88
34	Uttar Pradesh	3287.27	3895.16		1409.07	1638	281.81	327.6
35	Uttarakhand	148.53	197.33		133.68	177.6	26.74	35.52
36	West Bengal	1104.86	1393.69		552.43	642	110.49	128.4
	Total	20652.37	25182.16		9893.73	11847.96	1978.74	2369.59

